

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(CAA)-589(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 01.08.2018

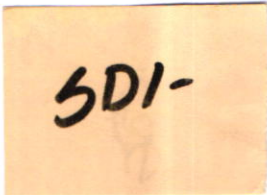
NAME OF THE PARTIES:

Parag Dealtrade Pvt. Ltd.
v/s.

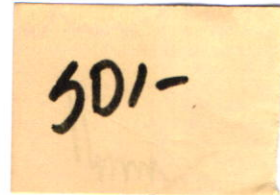
SECTION : 230-232 of Companies Act 2013.

ORDER

At request of the Petitioner, list this matter on 02.08.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)